रका अनुसन्धान और विकास विभाग में राज्य मंत्रो (औं ग्रहण सिह): उच्चत्तम न्यायालय, पटना उच्च न्यायालय और पटना सल न्यामालय में दानापुर छावनी बोर्ड में संबंधित अनिर्णीत मामली को संख्ना और उनके अनिर्णीत पड़े रहने की अवधि इस प्रकार है :--

> द्यनिर्णीत की सामलो पडे रहने की स्रवधि संह्या

2≉ 1976 और 1980 उच्चतम न्यायालय

लक्षव न्यायालय.

पटना

2 19/5 और 1984

पटना सब न्यायासय 21 - 1975 से श्रव तक

अपर बनाए गए न मलों हिंहत सभी कान्नी भामलों में 1980-81 स 9984-85 लगभग 76,30 है वर्ष गए ।

Suspension of ACBI Officer

3160. SHRI CHATURANAN MISHRA; Will the PRIME MINISTER be pleased to state:

- (a) whether a DSP of C.B.L has been suspended for assaulting and trying to implicate in a false case.the Jiont Director (Enforcement) of the Delhi Transport Authority;
- (b) if so, what are the details of the case; and
- (c) what action Government are ,;smplating to protect the morale ofi honest officers against similar acts of intimidation⁰

THE DEPUTY MINISTER iN* THE MINISTRY PERSONNEL OF AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P CHIDAMBARAM): (a) and (b) On a complaint of the Joint Director (Enforcement), Directorate of Transport, Delhi Administration, an enquiry has been ordered

against a Deputy Superintendent of Police Special Police Establishment (CBI), 'for his alleged misconduct and he has been placed under suspension. Earlier on a complaint a case was registered and a trap was laid against the said Joint Director (Enforcement) by the Deputy Superintendent of Police.

to Questions

(c) Sufficient safeguards exist in. the Central Bureau of Investigation to protect the morale of honest officers and prevent registration and investigation of cases without proper authority Cases of breach of instructions in this regard are dealt with promptly and sternly.

Setting up pf Naval Academy

3161. SHRI M. KADHARSHA: Will the PRIME MINISTER be pleased to

- (a) whether Government have finalised the decision to set up a Naval Academy;
 - (b) rf ro, what are the details thereof;
- (c) if not, by when the decision is to be taken; and
-) what are the reasons for delay in this regard"?

MINISTER OF STATE IN THETHE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT RI ARUN SINGH); (a) and (b) Yes, Sir. It has been decided to estew Naval Academy at i mala in Cannanore District of Kerala. Land has been taken over for this purpose.

(c) and (d) Do not arise.

Forest Area in the country

3161. SHRI M. KADHARSHA: Will the PRIME MINISTER be pleased to state;

(a) what is the percentage of the forest area to the total land area in the country;